

the Companies, Act, 1956 was passed keeping the social and economic objectives in view. Its provisions are continuously under review and amending Acts were passed in 1960, 1963 and 1965 to eradicate evils and remove loopholes which came to notice.

(c) Criticisms and suggestions from all possible sources are taken careful note of in the Department and examined. If the need arises for bringing about any further changes, necessary amendments will be taken up at the appropriate time.

#### Production in Three-wheeler Vehicle Industries

\*330. Shri Ramachandra Ulaka:  
Shri Dhuleshwar Meena:  
Shri Khagapathi Pradhani:  
Shri Heerji Bhal:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that the production in the three-wheeler vehicle industries has gone down;

(b) if so, the reasons therefor; and

(c) the steps taken in this regard?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir. The production Three-wheelers has gone down to some extent.

(b) and (c). The fall in production is primarily due to the reduced allocation of foreign exchange made to the industry last year on account of foreign exchange difficulties. This industry has now been included in the list of industries eligible for assistance against the International Development Agency Credit and has been released foreign exchange for the import of components/raw materials to the extent of full utilization of the installed capacity. In view of this, it is anticipated that the production of three-wheelers will pick up during this year.

#### Factory in Kenya with India's Collaboration

\*331. Shri Onkar Lal Berwa: Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that a Bombay firm will help in the establishment of a Crown Cork, Cork Disk, Gaskets and Cork Liners Factory in Kenya;

(b) if so, the terms of the agreement; and

(c) how many more factories are proposed to be set up in Kenya with the Indian collaboration in the near future?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir.

(b) According to the arrangements approved, the Indian collaborator will supply from India, indigenous capital goods, equipment, tools, structuralists etc. worth Lb. 36,000 towards their share capital in the proposed venture. Besides, the Indian party will make available the requisite technical know-how required for the setting up of the project and also provide for the training of the local technicians in their works in India.

(c) Apart from this project which the Hon'ble Member has referred to, the Government of India have approved proposals from different Indian industrialists for the establishment of 7 more Joint industrial ventures in Kenya. One of these for cotton textiles is already in production.

#### Prices of Foodgrains and other Commodities

\*332. Shri Abdul Ghani Dar:  
Shri Mohasin:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that in the States where non-Congress Ministries have been formed, the prices of foodgrains and other commodities have considerably fallen;

(b) if so, whether Government have analysed the reasons which led to the fall in prices; and

(c) whether any report has been called for from the said non-Congress Ministries in the matter for guidance of other State Governments?

**The Minister of Commerce (Shri Dinesh Singh):** (a) Prices of food-grains and other commodities both in States with Congress Governments and Non-Congress Governments have recently shown a mixed trend and the prices of some food-grains have in particular exhibited a declining trend.

(b) It is usual for the prices of foodgrains to come down at this time of the year as the stocks held back are brought into the markets in anticipation of the coming of rabi crops and to avail of the prevailing prices.

(c) Does not arise.

#### Export of Bristles Via Nepal

**\*335. Shri Surendranath Dwivedy:** Will the Minister of Commerce be pleased to state:

(a) whether it has come to the notice of Government that some Indian trading houses are exporting Bristles via Nepal to European countries thereby depriving this country of a good amount of earnings of foreign exchange;

(b) whether Government propose to stop this practice; and

(c) the action, if any, taken so far against those who have indulged in this practice?

**The Minister of Commerce (Shri Dinesh Singh):** (a) to (c). It was brought to Government's notice that some traders were exporting bristles from India to Nepal for re-export to third countries thus causing loss of foreign exchange to India. These complaints were looked into but no specific cases could be detected. However, as a precautionary measure, steps have already been taken to prevent exports of bristles to Nepal.

#### पश्चिम रेलवे में छंटनी

**\*337. डा० राम मनोहर लोहिया :**

**जीशिवनदा :**

**श्री रबी राय :**

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पश्चिम रेलवे के लगभग 40 प्रसिस्टेंट इन्स्पेक्टर आफ वर्क्स की भित्तव्ययता के आधार पर छंटनी की जायेगी ;

(ख) क्या यह भी सच है कि उनके प्रशिक्षण आदि पर लगभग डेढ़ लाख रुपये व्यय किया गया था ;

(ग) क्या सरकार ने यह कार्यवाही करने से पहले उन्हें अन्य रेलवे में नौकरी देने की संभावना पर विचार किया है ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं?

**रेलवे मंत्री (श्री सी० एम० गुप्ता) :**

(क) जी हां। अभी तक केवल 29 सहायक निर्माण निरीक्षकों की छंटनी की गयी है तथा 5 और की छंटनी शीघ्र होने की संभावना है।

(ख) जी हां। 34 सहायक निर्माण निरीक्षकों के प्रशिक्षण पर बकी के रूप में लगभग 1,05,000 रुपये खर्च किये गये हैं।

(ग) जी हां।

(घ) सवाल नहीं उठता।

#### Import of Railway Stores

**\*338. Shri Jyotirmoy Basu:**

**Shri A. K. Gopalan:**

**Shri C. K. Chakrapani:**

Will the Minister of Railways be pleased to state:

(a) whether Government have imported from U.S.A. large quantities of Railway stores during 1945-46;